

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1535**

TO BE ANSWERED ON THE 26TH JULY, 2022/SRAVANA 4, 1944 (SAKA)

VIOLENT INCIDENTS RELATED TO LWE

1535. SHRI KODIKUNNIL SURESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of violent incidents and deaths related to Left Wing Extremism (LWE) in the country from 2018 till 2021;

(b) whether there has been an increase in rank and file of naxal and left wing extremist groups owing affiliation to CPI (Maoist) group especially in the country including Kerala;

(c) if so, the details thereof;

(d) whether the Government has decided to offer amnesty to naxal insurgents who have volunteered to lay down arms; and

(e) if so, the details thereof and the total number of naxals surrendered and package of rehabilitation offered to them?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per Seventh Schedule of the Constitution of India, subject of police and public order are with the state government. However, the Government of India (GoI) has been supplementing the efforts of states affected by the left wing extremism (LWE) as envisaged in the 'National Policy and Action Plan to address Left Wing Extremism', which was launched in 2015.

The steadfast implementation of the policy has resulted in consistent decline in violence and constriction of geographical spread including the state of Kerala.

The incidents of LWE violence incidents have reduced by 77% from all time high of 2258 in 2009 to 509 in 2021. Similarly resultant deaths (Security Forces + Civilians) have reduced by 85% from all time high of 1005 in 2010 to 147 in 2021.

The year wise number of LWE violence incidents and resultant deaths for last 4 years are as under:-

| <u>Year</u> | <u>Incidents</u> | <u>Deaths</u> |
|-------------|------------------|---------------|
| 2018 | 833 | 240 |
| 2019 | 670 | 202 |
| 2020 | 665 | 183 |
| 2021 | 509 | 147 |

(d) & (e): To encourage left wing extremists to join the mainstream, States have their own surrender cum rehabilitation policies. The GoI also support the States in the endeavour through 'Surrender-cum-Rehabilitation' policy as part of Security Related Expenditure (SRE) Scheme. The GoI reimburses the expenditure incurred by the LWE affected States on rehabilitation of surrenderees under the SRE Scheme. The rehabilitation package inter- alia, includes an immediate grant of Rs. 5 lakhs for higher ranked LWE cadres and

Rs. 2.5 lakhs for other LWE cadres. In addition, incentives for surrender of weapons/ammunition are also provided under the Scheme. In addition, provision also exists for imparting training in trade/vocation of their liking with monthly stipend of Rs. 6000/- for three years.

Details regarding LWEs surrendered during the last 4 years are as under:-

| <u>Year</u> | <u>LWEs surrendered</u> |
|--------------------|--------------------------------|
| 2018 | 644 |
| 2019 | 440 |
| 2020 | 475 |
| 2021 | 736 |